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F. No. A. 35017/35/2017 - Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

NOTIFICATION No. 19/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the Technical Resignation tendered by Shri Chagan Lal Mahar, IRS (C&CE: 1987/524), Technical Member, National Anti-Profitieering Authority from Indian Revenue Service (Customs & Central Excise) with effect from 27.04.2018.

(S. A. Ansari)
Under Secretary to the Government of India

Notification No. 19 of 2018 (F. No. A.35017/35/2017-Ad.II) dated 04.05.2018.

To

The Manager,
Government of India Press,
Faridabad.

Copy forwarded to :

1. Officer concerned.
2. The Chairman, National Anti-Profitieering Authority.
3. PS to Chairman, CBIC/ All Members, CBIC/ Commissioner (Coord), CBIC/DS (Ad.II)/ DS (Ad. IIA&B)/ DS (Ad.V).
4. Pr. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
5. DD (Data Bank), HRM-II, DGHRD, Deepshikha Building, Rajendra Place, New Delhi.
6. SO (P)/ Ad. V/ Hindi section/Notification Folder.
7. The Manager Website, Directorate of Systems, New Delhi for uploading on the website.